

22-10-2002

Hon. Mr. S. Dayal, A.M

Hon. Mr. A.K. Bhatnagar, J.M

Shri S.S. Sharma, learned counsel for

the applicant and Shri A.K. Chaur for the respondents.
learned counsel for the applicant states that
he has no instructions in this case. In the
circumstances, we dismiss this application for
non-prosecution.

No order as to costs.


J.M


A.M

madhu/